

**THE HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

Imphal, the 26<sup>th</sup> February, 2018

No.HCM/MJS/T-1/92-Estt./ On retirement of Shri Ch. Brajachand Singh, District & Sessions Judge, Bishnupur w.e.f. 28.02.2018(AN) Smt. Ng. Kipgen, Presiding Officer, MACT/Revenue/Co-operative Tribunal is transferred and posted as District & Sessions Judge, Bishnupur.

She is directed to join her new place of posting and take charge from Shri Ch. Brajachand Singh, District & Sessions Judge, Bishnupur on **28.02.2018(AN)** after handing over the charge of the office of the MACT/Revenue/Co-operative Tribunal to Smt. S. Tara Devi.

No.HCM/MJS/T-1/92-Estt./ Smt. S. Tara Devi, Judge, Family Court, Manipur, is transferred and posted as Presiding Officer, MACT/Revenue/Co-operative Tribunal.

She is directed to join her new place of posting and take charge from Smt. Ng. Kipgen, Presiding Officer, MACT/Revenue/Co-operative Tribunal on **28.02.2018(FN)** after handing over the charge of the office of the Family Court, Manipur, to Dr. Ch. Shantibala Devi.

No.HCM/MJS/T-1/92-Estt./ Dr. Ch. Shantibala Devi, District & Sessions Judge, Senapati, is transferred and posted as Judge, Family Court, Manipur.

She is directed to join her new place of posting and take charge from Smt. S. Tara Devi, Judge, Family Court, Manipur on **27.02.2018(AN)** after handing over the charge of the office of the Court of District & Sessions Judge, Senapati, to Smt. A. Noutuneshwari Devi.

No.HCM/MJS/T-1/92-Estt./ Smt. A. Noutuneshwari Devi, Addl. District & Sessions Judge, FTC (Crime Against Women), is transferred and posted as District & Sessions Judge, Senapati.

She is directed to join her new place of posting and take charge from Dr. Ch. Shantibala Devi, District & Sessions Judge, Senapati on **27.02.2018(FN)** after handing over the charge of the office of the Court of Addl. District & Sessions Judge, FTC (Crime Against Women), to Smt. G. Gaiphulshillui.

**She shall be the first mover.**



No.HCM/MJS/T-1/92-Estt./ Smt. G. Gaiphulhillui, District & Sessions Judge, Imphal East, is directed to hold charge of the office of the Court of Addl. District & Sessions Judge, FTC (Crime Against Women), in addition to her normal duties.

**This Notification shall be effective immediately and handing over and taking over of charges is to be completed on or before 28<sup>th</sup> February 2018.**

By Order etc.

Sd/-  
(R.K. Memcha Devi)  
i/c REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

F. No. HCM/MJS/T-1/92-Estt./2026-49

Imphal, the 26<sup>th</sup> February 2018

Copy to:

1. The Accountant General (A&E), Manipur, Imphal.
2. The Secretary (Law), Government of Manipur.
3. All the District & Sessions Judge, Manipur.
4. The Presiding Officer, MACT/Revenue/Co-operative Tribunal, Manipur.
5. Judge, Special Court (ND&PS), Manipur.
6. Member Secretary, MASLSA.
7. Smt. Ng. Kipgen, Presiding Officer, MACT/Revenue/Co-operative Tribunal, Manipur.
8. Smt. G. Gaiphulhillui, District & Sessions Judge, Imphal East, Manipur.
9. Smt. S. Tara Devi, Judge, Family Court, Manipur.
10. Dr. Ch. Shantibala Devi, District & Sessions Judge, Senapati, Manipur.
11. Smt. A. Noutuneshwari Devi, Addl. District & Sessions Judge, FTC (CAW), Manipur.
12. All the Judges, Family Courts, Manipur.
13. The Registrar/Registrar (Vigilance)/(Admn./PM&P), High Court of Manipur.
14. The Addl. District & Sessions Judge, FTC, CAW/Manipur West/Manipur East.
- ✓ 15. The CPC, High Court of Manipur for uploading on the website.
16. The Joint Registrar (Judl. & Bench)/(Admn./PM&P), High Court of Manipur.
17. All the Chief Judicial Magistrate/Civil Judge (Sr. Divn.), Manipur.
18. The Deputy Registrar (Judl.)/(Accounts/Planning)(Admn/PM&P), High Court of Manipur.
19. All the JMFC/Civil Judge (Jr. Divn.), Manipur.
20. The Director, Printing & Stationery Department, Government of Manipur.  
- For publication of the Notification in the Gazette.
21. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur.
22. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
23. The Private Secretary to Registrar General, High Court of Manipur.
23. The Superintendent (Estt – II), High Court of Manipur.
24. The Guard File/Notice Board.

*R. K. Memcha Devi*  
i/c REGISTRAR GENERAL  
HIGH COURT OF MANIPUR